- 4. 7059/7060 Charminar Express
- 5 2723/2724 Andhra Pradesh Express
- 6. 7405/7406 Krishna Express

S.E. RAILWAY

- 1. 2841/2842 Coromandal Express
- 2. 2859/2860 Geetanjali Express
- 3 2821/2822 Bhauli Express
- 4. 8007/8008 Howrah-Puri Express
- 5. 8013/8014 Steel Express

WESTERN RAILWAY

- 1. 2903/2904 Golden Temple Mail
- 2. 2925/2926 Paschim Express
- 3. 2955/2956 Jaipur-Mumbai Express
- 4 2961/2962 Avantika Express
- 5. 9101/9102 Gujarat Mail
- (c) Following Mail/Express trains are proposed to be converted into air-brake during 1996-97 depending upon availability of coaches from Production Units.
 - 1. 2307/2308 Howrah-Jodhpur Express
 - 2. 2801/2802 Purushottam Express
 - 3 5659/5660 Kamrup Express
 - 4. 6519/6520 Bangalore-Guwahati Express
 - 5. 6045/6046 Navjeevan Express
 - 6. 5645/5646 Dadar-Guwahati Express
 - 7. 4055/4056 Brahmaputra Mail
 - 8. 9055/9056 Sayaji Nagari Express
 - 9. 2927/2928 Vadodara-Mumbai Express
 - 10. 9031/9032 Kutch Express
 - 11. 9005/9006 Mumbai-Okha Mail
 - 12. 9107/9108 Mumbai-Ahmadabad Janta Express
 - 13. 9129/9130 Vadodara-Ahmadabad Express
 - 14. 3143/3144 Darjeeling Mail
 - 15. 2625/2626 Kerala Express
 - 16. 7015/7016 Vishakha Express
 - 17. 6525/6526 Bangalore-Kanniyakumari Express
 - 18. 2607/2608 Lalbagh Express
 - 19. 2933/2934 Karnavati Express

Own Your Wagon Scheme

- 4103. SHRI SANAT KUMAR MANDAL: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Railways have planned to adopt a new marketing strategy which would include revision of the "Own Your Wagonn Scheme" to make it more customer-oriented;
- (b) if so, the broad features of this new marketing strategy; and
- (c) the rational behind leasing out of brake van space to customers, leasing of wagons under Own-Your-Wagon-Scheme on the long-distance special parcel services between Mumbai-Delhi, Delhi-Howrah and other sections?
- THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) and (b). This is a continuing exercise and interactive meetings are being held with existing and potential users at regular intervals to make the Own Your Wagon Scheme more "customer oriented"
- (c) With a view to augment railway revenues and provide reliable and efficient service as well as better customer satisfaction, Railways have introduced a scheme of leasing of brake van space and parcel vans selectively on various sections. There is no scheme to lease-out the wagons under 'Own Your Wagon Scheme' for parcel traffic.

[Translation]

Automatic Machines for Tickets

4104. KUMARI UMA BHARATI SHRI RAJKESHAR SINGH

Will the Minister of RAILWAYS be pleased to state

- (a) whether the Government propose to install automatic machines for issuing platform tickets at Railway stations;
- (b) if so, the details thereof and names of the places where such machines are likely to be installed;
- (c) the expenditure likely to be incurred on their installation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) There is proposal to provide 20 automatic coin operated Self Printing Ticket Machines for issue of platform tickets by Northern Railway at New Delhi, Delhi and Hazarat Nizamuddin stations. The cost of each machine is about Rs. 54,000/-

Daily Running of Mahamaya Superfast

4105, SHRIMATI CHHABILA ARVIND NETAM : Will the Minister of RAILWAYS be pleased to state :

- (a) whether representation has been received by the Government to run the Mahamaya superfast train between Nizamuddin and Bilaspur daily; and
 - (b) if so, the reaction of the Government thereto?
- THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.
- (b) Examined but not found feasible or desirable due to operational and resource constraints besides adverse public reaction at Nagpur.

Railway Quarters in Delhi

- 4106. SHRI JAI PRAKASH AGARWAL: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is lack of basic amenities in the railway quarters of Delhi;
 - (b) if so, the reasons therefor;
- (c) the details of amount allotted for maintenance of railway quarters in Delhi till date during the last three years and the works on which the amount has been spent; and
- (d) the steps being taken by the Union Government for providing basic amenities such as electricity, water, roads as well as their maintenance in the railway quarters of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir. Out of about 10,000 quarters in Delhi, 486 quarters lack in basic amenities.

- (b) These are old and non-standard quarters.
- (c) An amount of Rs. 13.70 crore have been spent during the last 3 years on various works relating to white washing, re-flooring, re-plastering, repairs to leaky roofs and roads, maintenance of lawns and parks; improvement to water supply and drainage system; and provision of basic amenities in the quarters.
- (d) Electricity, water and roads have already been provided and periodically maintained in the railway colonies of Delhi. Besides this, works of provision of basic amenities in 379 non-standard quarters have been included in the Works Programme, 1996-97.

[English]

Pilferage of Foodgrains

4107. DR. ARUN KUMAR SARMA: DR. PRABIN CHANDRA SARMA:

Will the Minister of RAILWAYS be pleased to state :

(a) the details of pilferage of foodgrains and other commodities from the railway wagons at New Guwahati station during each of the last three years;

- (b) whether any investigation has been conducted in this regard;
- (c) if so, the findings thereof and the number of persons arrested in this connection: and
 - (d) the corrective measures being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) A statement giving the number of cases registered by RPF, the value of stolen and recovered property as well as the number of arrests made in connection with thefts/pilferages of foodgrains and other commodities from wagons at New Guwahati Railway Station during the last three financial years, that is, 1993-94, 1994-95 and 1995-96 is enclosed.

The arrested persons were prosecuted under he provisions of the RP (UP) Act and out of them, 8 persons were convicted in the court of law and others are facing trial.

- (d) The following corrective measures are being taken to prevent such pilferages:
- (i) The New Guwahati Yard is guarded by the RPF round the clock. $\label{eq:condition}$
- (ii) Surprise raids and ambush checks are conducted to apprehend the miscreants.
 - (iii) Patrolling by dog squad is undertaken.
- (iv) Collection of criminal intelligence by CIB is done with a view to track down the criminals and receivers.

STATEMENT

Statement showing the number of cases registered by RPF, value of stolen and recovered property as well as the number of arrests made in connection with thefts/pilferage of foodgrains and other commodities from wagons at new Guwahati Railway Station for the last three Financial Years.

Year	Commodities	No. of Cases			No. of arrests
			Stolen	Reco- -vered	
1993-94	Food grains	5	6465	6400	9
	Other commodities	2	3800	3800	7
1994-95	Food grains	1	200	200	1
	Other commodities	5	41300	8000	9
1995-96	Food grains	6	1717	1710	14
	Other commodities	1	4500		
Total	Food grains	12	8375	8350	24
for 3 Fin. years	other commodities	8	49600	11800	16